

Seventeenth Loksabha

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Title: Motion regarding the Biological Diversity (Amendment) Bill, 2021 for references to Joint Committee.

माननीय सभापति: आइटम नम्बर 21ए, माननीय मंत्री श्री भूपेन्द्र यादव जी ।

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE, AND MINISTER OF LABOUR AND EMPLOYMENT (SHRI BHUPENDER YADAV): Sir, I beg to move:

“That the Bill further to amend the Biological Diversity Act, 2002 be referred to a Joint Committee of the Houses consisting of the following 21 Members from this House:-

1. Dr. Sanjay Jaiswal
2. Ms. Diya Kumari
3. Dr. Heena Vijaykumar Gavit
4. Smt. Aparajita Sarangi
5. Shri Raju Bista
6. Shri Pallab Lochan Das
7. Shri Santosh Pandey
8. Shri Prathap Simha
9. Shri Jugal Kishore Sharma
10. Shri Brijendra Singh
11. Shri Ajay Tamta
12. Shri Jagdambika Pal
13. Shri Gaurav Gogoi
14. Ms. S. Jothimani
15. Shri A. Raja

16. Dr. Kakoli Ghosh Dastidar
 17. Shri Sridhar Kotagiri
 18. Shri Prataprao Jadhav
 19. Shri Sunil Kumar Pintu
 20. Shri Achyutananda Samanta
 21. Shri Ritesh Pandey
- and 10 Members from the Rajya Sabha;

that in order to constitute a sitting of the Joint Committee the quorum shall be one-third of the total number of Members of the Joint Committee;

that the Committee shall make a report to this House by the last day of the first week of next Session;

that in other respects the Rules of Procedure of this House relating to Parliamentary Committee shall apply with such variations and modifications as the Speaker may make; and

that this House recommends to Rajya Sabha that Rajya Sabha do join the said Joint Committee and communicate to this House names of the Members to be appointed by Rajya Sabha to the Joint Committee.”

I have obtained the consent of the Members to serve in the Committee.

माननीय सभापति: प्रश्न यह है:

“कि जैव विविधता अधिनियम, 2002 का और संशोधन करने वाले विधेयक को दोनों सभाओं की संयुक्त समिति को भेजा जाए जिसमें इस सभा के निम्नलिखित 21 सदस्य होंगे।”

डॉ. संजय जायसवाल

सुश्री दिया कुमारी

डॉ. हिना विजयकुमार गावीत

श्रीमती अपराजिता सारंगी

श्री राजू बिष्ट

श्री पल्लब लोचन दास

श्री संतोष पान्डेय

श्री प्रताप सिन्हा

श्री जुगल किशोर शर्मा

श्री बृजेन्द्र सिंह

श्री अजय टम्टा

श्री जगदम्बिका पाल

श्री गौरव गोगोई

सुश्री एस. जोतिमणि

श्री ए. राजा

डॉ. काकोली घोष दस्तीदार

श्री श्रीधर कोटागिरी

श्री प्रतापराव जाधव

श्री सुनील कुमार पिन्दू

प्रो. अच्युतानंद सामंत

श्री रितेश पाण्डेय

और राज्य सभा से 10 सदस्य;

कि संयुक्त समिति की बैठक के लिए गणपूर्ति संयुक्त समिति की कुल सदस्य संख्या का एक तिहाई होगी;

कि समिति अगले सत्र के पहले सप्ताह के अंतिम दिन तक इस सभा को प्रतिवेदन प्रस्तुत करेगी;

कि अन्य मामलों में संसदीय समिति से संबद्ध इस सभा के कार्य संचालन के नियम ऐसे परिवर्तन तथा आशोधनों के साथ लागू होंगे जैसा कि अध्यक्ष निर्धारित करें; और

कि यह सभा राज्य सभा को सिफारिश करती है कि राज्य सभा उक्त संयुक्त समिति में सहभागिता करे तथा संयुक्त समिति के लिए नियुक्त होने वाले सदस्यों के नामों की सूचना इस सभा को दे ।

प्रस्ताव स्वीकृत हुआ ।

... (व्यवधान)

माननीय सभापति : सभा की कार्यवाही दो बजकर पैंतालीस मिनट तक के लिए स्थगित की जाती है ।

14.25 hrs

*The Lok Sabha then adjourned till Forty Five Minutes past
Fourteen of the Clock.*

14.45 hrs

*The Lok Sabha re-assembled at Forty-Five Minutes past
Fourteen of the Clock.*

(Dr. (Prof.) Kirit Premjibhai Solanki in the Chair)

HON. CHAIRPERSON: Item No. 21B. Hon. Minister, Shri Kiren Rijju.

14.45 ½ hrs